

**National Company Law Appellate Tribunal, New Delhi**

**Principal Bench**

**Company Appeal (AT)(Ins.) No. 716 of 2020**

**IN THE MATTER OF:**

**Rajan Arora & Ors.**

**...Appellants**

**Vs.**

**MMR Saha Infrastructure Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Debopriyo Moulik, Advocate**

**For Respondent: Mr. NP Singh, Advocate**

**ORDER**

**(Through Virtual Mode)**

**17.03.2021:** Due to personal difficulty, Learned Counsel for the Appellant seeks adjournment. The matter is adjourned.

Let the matter be fixed for **'hearing' on 13<sup>th</sup> April, 2021.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

S.S./kam